

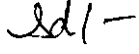
**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 244/2016  
RT CA (CAA) No. 112/Chd/Hry/2017**

In the matter of scheme of amalgamation and demerger between:  
Anant Raj Agencies Pvt. Ltd. and others. ....Petitioner-company.

Present: - Mr. Atul V. Sood, Advocate with Mr. Vikas Garg, Advocate  
for the petitioner-company.

On request, adjourned to 23.05.2017

  
(Justice R.P. Nagrath)  
Member (Judicial)

May 04, 2017  
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